

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11224/2019

(Arising out of impugned final judgment and order dated 10-04-2018 in WC No. 10283/2008 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

RAMESH PRASAD & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.67864/2019-CONDONATION OF DELAY IN FILING and IA No.67865/2019-EXEMPTION FROM FILING O.T.)

Date : 03-05-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. V. Shekhar, Sr. Adv.
 Mr. Rajeev Dubey, Adv.
 Ms. Sheetal Rajput, Adv.
 Mr. Kamendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List in July, 2019.

Relevant Original Record be produced by the petitioners.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER